

#### Government of India / भारत सरकार

# Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

## VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर

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(DES - V SECTION)

#### MINUTES OF THE NORMS COMMITTEE- V

**DATED:** 03/03/2023

**MEETING No.** NC/5/MEET/Mar/202223/32

### Please Note

- I. For information of exporters, Norms Committee V handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 41 to 43, 50 to 67 .Communications in respect of cases/pertaining to NC- V may be sent to email address: nc5.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/5/MEET/Mar/202223/32 dated 03/03/2023 of Norms Committee - V for the year 2022-23 was held on 03/03/2023 under the Chairmanship of JAI PAL,Deputy DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	MANOJ MEENA ,Deputy Director	DGFT(HQ)
2	Sanjay Kumar,Sr. Secretariate Assistant(SSA)	DGFT(HQ)
3	NAND Lal, Technical Consultant	DPIIT
4	SHAISH KUMAR, Technical Consultant	DGFT
5	ramasrey lal,Technical Consultant	Ministry of Commerce

#### **Case Details and Decision(s):**

Case No.	1 / NC/5/MEET/Mar/202223/32
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 32 and 03/03/2023
HQ File Number	HQRNORM APPLY 00006622AM23
RA File Number	NA
Licence No and Date	NA

#### Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 27.02.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Boys Trouser (Style No. H&M 1165273D)	277520 Nos.	100% Cotton Corduroy Dyed Woven Fabric GSM 280 +/-10%	0.95 Sq. Mtr/Pc
Boys Trouser  (Style No. H&M 1165273D)  Made of  100% Cotton Corduroy Dyed Woven Fabric GSM 280 +/-10%			

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	2 / NC/5/MEET/Mar/202223/32
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 32 and 03/03/2023
HQ File Number	HQRNORM APPLY 00006624AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee	Decision:

M/s. Shahi Exports Private Limited vide their application dated 27.02.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Mens Cargo Trouser (Style No.103159)	13865 Nos.	59% Cotton 39% Polyester 2% Elastane (Spandex) Dyed Woven Fabric GSM 271+/-10%	•
Made of 59% Cotton 39% Polyester 2% Elastane (Spandex) Dyed Woven Fabric GSM 271+/-10%		95%Nylon 5% Elastane (Spandex) Dyed Woven Fabric	0.80 Sq. Mtr/Pc
and 95%Nylon 5% Elastane (Spandex) Dyed Woven Fabric  GSM 230 +/-10%		GSM 230 +/-10%	

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	3 / NC/5/MEET/Mar/202223/32
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 32 and 03/03/2023
HQ File Number	HQRNORM REVIW00006549AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 23.02.2023 has requested for re-fixation of norms under Special Advance Authorization scheme as their case was approved in NC Meeting No-NC/5/MEET/Feb./202223/29 date 16.02.2023 with 3.02 Sq. Mtr/pc. The Committee considered the case as per agenda along with other relevant papers and after deliberation, decided to re-fix the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
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Ladies Bib and Brace (Style No.106002)  Made of	4000 Nos.	82% Cotton 17% Polyester 1% Elastane (Spandex) Denim Woven Fabric GSM 364+/-10%	3.11 sq. Mtr/pc
82% Cotton 17% Polyester 1% Elastane (Spandex) Denim Woven Fabric GSM 364+/-10%			

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	4 / NC/5/MEET/Mar/202223/32
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 32 and 03/03/2023
HQ File Number	HQRNORM APPLY 00006650AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 27.02.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Girls Trouser (Style No. 730873)	71700 Nos.	88% Cotton 11% Polyester 1% Spandex/Elastane Denim Woven	•
Made of	1105.	Fabric GSM 387+/-10%	
88% Cotton 11% Polyester 1%			
Spandex/Elastane Denim Woven Fabric GSM			
387+/-10%			

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	5 / NC/5/MEET/Mar/202223/32
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 32 and 03/03/2023
HQ File Number	HQRNORM APPLY 00006675AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. GOKALDAS EXPORTS Pvt. Ltd vide their application dated 28.02.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
CORD AND RIB SHIFT DRESS LS MOCK NECK TOP SET (GIRL), IS MADE UP OF 100PCT COTTON FABRIC, GSM 220, STYLE No : D14446	13888 sets	100 PCT COTTON PRINTED CORDUROY WOVEN FABRIC, WIDTH 55 INCHES, GSM 220+/- 10%	0.926 Sq. Mtr/Pc
CORD AND RIB SHIFT DRESS LS MOCK NECK TOP SET (GIRL), IS MADE UP OF 100PCT COTTON FABRIC, GSM 220, STYLE No : D14446	14814 sets	100 PCT COTTON CORDUROY SOLID DYED WOVEN FABRIC, WIDTH 55 INCHES, GSM 220+/- 10%	0.926 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	6 / NC/5/MEET/Mar/202223/32
Case Status	Case Approved
Party Name	KABADI SHANKARSA AND COMPANY

Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 32 and 03/03/2023
HQ File Number	HQRNORM REVIW00006703AM23
RA File Number	072404000234 AM21
Licence No and Date	0711000014/null

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for re-fixation of norms of NC Meeting No- NC/5/MEET/Feb/202223/28 dated 21.02.2023. After detailed deliberation, committee noted that inadvertently, qty. recommended for import item s.n.-3 was mentioned 1556 Mtr instead of 15564Mtr. Therefore, the committee decide to rectify the adhoc norms as under:

S.N.	Export item	Qty.	Import item	Qty. Recommended
1	NAPKIN MADE OUT OF FLAX (LINEN) SIZE 45x45 cm	10400 Nos	. 100% LINEN FABRIC 7SX7S 34X32 63"	3820Mtr.
2	TABLE CLOTH MADE OUT OF FLAX (LINEN) SIZE 145x240 cm	16200 Nos	. 100% LINEN FABRIC 7SX7S 34X32 65"	46596 Mtr.
3	TABLE CLOTH MADE OUT OF FLAX (LINEN) SIZE 145X320 cm	4080 Nos.	100% LINEN FABRIC 7SX7S 34X32 65"	15564 Mtr.

RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.

Case No.	7 / NC/5/MEET/Mar/202223/32
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 32 and 03/03/2023
HQ File Number	HQRNORM APPLY 00006704AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. GOKALDAS EXPORTS Pvt. Ltd vide their application dated 02.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
MARVERICK PATTERN JACKET	2661	89PCT POLYESTER	3.50 Sq. Mtr/Pc
(MEN),	Nos.	7PCT WOOL 4PCT OTHER	
MADE UP OF		FIBERS JACQUARD FABRIC WIDTH 58 INCHES, GSM 400+/-	
89PCT POLYESTER 7PCT WOOL 4PCT OTHER FIBERS, GSM 400,		10%	
STYLE No : D13655			

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	8 / NC/5/MEET/Mar/202223/32
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 32 and 03/03/2023
HQ File Number	HQRNORM APPLY 00006706AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. GOKALDAS EXPORTS Pvt. Ltd vide their application dated 02.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
BEDFORD CORDUROY CARGO PANT	14964	98pct Cotton,	2.965 Sq. Mtr/Pc
(MEN),	Nos.	2pct Spandex, Bedford	
MADE UP OF		Corduroy Fabric, Width 58	
98PCT COTTON 2PCT SPANDEX BEDFORD CORDUROY FABRIC, GSM 240,		Inches, GSM 240 +/-10%	

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Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

RA concerned may take necessary action subject to compliance of other usual conditions.

Case No.	9 / NC/5/MEET/Mar/202223/32
Case Status	Case Approved
Party Name	GOKALDAS EXPORTS LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 32 and 03/03/2023
HQ File Number	HQRNORM APPLY 00006708AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. GOKALDAS EXPORTS Pvt. Ltd vide their application dated 02.03.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended	
NEW LEATHER BLAZER (WOMEN)  MADE UP OF	10000 Nos.	Faux Leather, FACE 100pct POLYURETHANE, Back 100pct polyester knitted fabric, width 56 inches, GSM 330+/-10%	2.934 Sq. Mtr/Pc	
FAUX LEATHER COATED ON 100pct POLYESTER KNITTED FABRIC, GSM 330, STYLE No : 144J0864		100pct Polyester twill Lining Fabric, Width 57 Inches, GSM 94+/-105	2.021 Sq. Mtr/Pc	

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	10 / NC/5/MEET/Mar/202223/32
Case Status	Case Approved
Party Name	SHAHI EXPORTS PRIVATE LIMITED
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 32 and 03/03/2023
HQ File Number	HQRNORM APPLY 00006621AM23
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

M/s. Shahi Exports Private Limited vide their application dated 27.02.2023 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers and based on recommendation of technical authority, decided to approve the input output norms as under:

Export item	Qty.	Import item	Qty. Recommended
Mens Anoraks (Style No. WM1496) Made of 85% Polyester 15% Cotton Dyed Woven	2815 Nos.	85% Polyester 15% Cotton Dyed Woven Fabric GSM 210+/-10%	3.60 Sq. Mtr/Pc
Fabric GSM 210  And 72% Acrylic 14% Modacrylic 14%  Polyester Printed Knitted Fabric GSM 920+/- 10%		72% Acrylic 14% Modacrylic 14% Polyester Printed Knitted Fabric GSM 920+/-10%	0.12 Sq. Mtr/Pc

Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.	11 / NC/5/MEET/Mar/202223/32
Case Status	Case Approved
Party Name	ABHITEX INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 32 and 03/03/2023
HQ File Number	HQRNORM REVIW00006439AM23
RA File Number	052304000484 AM19

Licence No and	0510409548/31/01/2019
Date	0510409548/31/01/2019

#### Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for re-fixation of norms of NC Meeting No- 06-AM-21 dated 08.02.2021. After detailed deliberation, committee noted that inadvertently, GSM of import item was mentioned as 260 instead of 280. Therefore, the committee decide to rectify the adhoc norms as under:

Export item	Qty.	Import item	Qty. recommended
Memory Foam Bath Rug Consisting 100% Polyester Coral Fleece Fabric, 280 GSM, 100% Polyurethane Foam, PVC RUG PAD 200 GSM & Knit Fabric 60 GSM and Binding Tape (Size: 20 X 30 Inches)		Foam Rug Consisting 100% Polyester Coral Fleece Fabric, 280+/- 10% GSM, 100% Polyurethane Foam, PVC RUG PAD 200 GSM, Knit Fabric 60 GSM.	
		Binding Tape	878 Sq. Mtr.

RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.

Case No.	12 / NC/5/MEET/Mar/202223/32
Case Status	Case Approved
Party Name	ABHITEX INTERNATIONAL
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 32 and 03/03/2023
HQ File Number	HQRNORM REVIW00006438AM23
RA File Number	052304000194 AM20
Licence No and Date	0510411645/27/08/2019

#### Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for correction in GSM from 260 to 280 in approved norms of NC Meeting No- 17/84-ALC3/2019 dated 11.03.2020. After detailed deliberation, committee noted that Advance Authorization was amended by CLA for GSM from 260 to 280 and amended copy of the above said Advance Authorization was not received at the time of norms fixation. Therefore, the committee decide acceded the firm's request and rectify the adhoc norms as under:

Export item				Qty.	Import item	Qty. Recommended
MEMORY	FOAM	ВАТН	RUG	17135	FABRIC FOR FOAM RUG CONSISTING	6682 Sq. Mtr. @ 0.39Sq.

CONSISTING 100% POLYESTER CORAL FLEECE FABRIC, 280 GSM, 100% POLYURETHANE FOAM,  PVC RUG PAD 200 GSM, KNIT FABRIC 60 GSM AND BINDING TAPE (SIZE: 20 X  30 INCHES)			Including	g 3%
		2083 Sq. Mtrs/Pc wastage	Mtrs. @ ( including	^

RA concerned may take necessary action subject to compliance of para 4.17 of HBP and other usual conditions.

Case No.	13 / NC/5/MEET/Mar/202223/32
Case Status	Case Approved
Party Name	RAMA OVERSEAS LTD
Meeting Number and Date	NC/ 5/ MEET/ Mar/ 202223/ 32 and 03/03/2023
HQ File Number	HQRNORM REVIW00006598AM23
RA File Number	02AX04000521 AM23
Licence No and Date	0211003523/16/12/2022

## Norms Committee Decision:

The Committee considered the case as per agenda along with other relevant papers and noted that firm has requested for re-fixation of norms of NC Meeting No- NC/5/MEET/Jan/202223/24 dated 19.01.2023. After detailed deliberation, committee noted that inadvertently, qty. recommended for import item s.n.-2 was mentioned 2100 Mtr instead of 21000 Mtr. Therefore, the committee decide to rectify the adhoc norms as under:

Export item	Qty.	Import item	Qty. Recommended
JACKET Made of	7000 Nos.	87% COTTON/12% NYLON/1%ANTISTATIC TWILL GSM 240+/-10%	2.69 Sq. Mtr/Pc
87% COTTON/12% NYLON/1% ANTISTATIC TWILL GSM 240+/-10%		REFLECTIVE TAPE HEAT TRANSFER FR PU+ POLYESTER 5CM WIDTH 35*60C WASHES	21000 Mtr.

GSM should be matched in export and import items.

Tape allowed on Net to net with accountability.

RA concerned may take necessary action subject to compliance of **para 4.17 of HBP** and other usual conditions.